## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCP/30/2016

NAME OF THE PETITIONER(S)

: N.Kannan

NAME OF THE RESPONDENT(S)

: Sri Selvanarayana Packaging P Limited & 8 others

UNDER SECTION

: 235, 237, 397, 398, 399, 402, 403 and 406 r/w Sch XI

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. J. ARUL MOZH 1

Respondent

1,2,3005 3

LHANDRA PRAICHSH

G. Cetitous

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## <u>ORDER</u>

Counsels representing both the parties are present and stated that the settlement talks between the parties has failed and prayed for time to make submissions. Time is enlarged at their request to make final submissions. Put up on 07.12.2017.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

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